

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP NO.413/2015

IN THE MATTER OF:

Dinesh Kumar Applicant/petitioner
Vs.
AEI Lamination Pvt. Ltd. Respondent

Order under Section 433(e),434 of the Companies Act

Order delivered on 30.08.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner : Mr. Deepak Thukral, Mr. Saurabh Sachdeva,
Advocates

For the Respondent :

ORDER

Notice to show cause for 19th September, 2017 to the respondent be issued as to why this petition be not admitted.

List the matter on 19th September, 2017.

Sd/-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT
Sd/-
(DEEPA KRISHAN)
MEMBER(TECHNICAL)